

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 394 of 2018

The State of Jharkhand and others Appellants

Versus

1. Dr. (Mrs.) Karuna Jha

2. The Rajendra Institution of Medical Sciences, Ranchi

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants: Mr. Sandeep Verma, A.C.

For the Respondents: M/s. Ritu Kumar, Dr. Ashok Kumar Singh,
Advocates

Oral Order

11/Dated: 08.07.2020

As prayed on behalf of the appellants with consent of the respondents, put up this matter on 21.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)